

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 4
CP/67(MB)2023

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Aashu Yadav**
VS
INCLINE REALTY PRIVATE LIMITED

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 73(4) of the Companies Act, 2013

ORDER

None appeared from either side. List this matter on Board on 20.04.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)